

F. No. J-11017/6/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 12th October, 2022

ORDER

The President is pleased to engage **Shri Krishnamoni Phukan**, Advocate as Central Government Counsel for conducting Central Government litigations before the Gauhati High Court (PB) at Guwahati, as shown below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

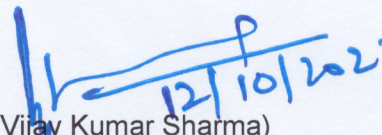
GAUHATI HIGH COURT (PB) AT GUWAHATI

CENTRAL GOVERNMENT COUNSEL

| Name of Advocate | Contact details | Enrollment No. |
|------------------------|---|----------------|
| Ms. Krishnamoni Phukan | Dwarka Nagar, Hem Baruah Path, House No. 9, PO-Assam Sachivalaya, Dispur, Guwahati-6. | 49 of 1997 |

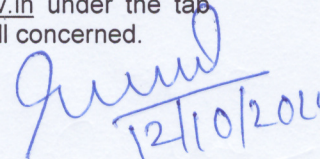
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
3. The Incharge, Branch Secretariat at Kolkata.
4. Shri Ranjit Kumar Dev Choudhury, Deputy SGI, Gauhati High Court (PB) at Guwahati.
5. The Registrar, Gauhati High Court (PB) at Guwahati, Assam.
6. Ms. Krishnamoni Phukan, CGC as above.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


(Lakka Muneswara Rao)
Section Officer (Judicial)
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Email: Judicial-dla@nic.in